(c) whether Sennoide content in India Senna is lower than that in Alaxandarian Senna; and

(d) if so, the steps taken by Government to improve the Indian Senna qualitatively and quatitatively?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Sir, a composite culture of Senna is grown in India.

(b) In 1986-87, the exports earned Rs. **4.82** crores.

(c) Yes, Sir.

(d) Research has been taken up under the All India Coordinated Crop Improvement Project which has brought about an improved short duration leaf crop culture. Several cultural practices have been standardised to improve yield and quality.

Finalisation of Views on Sarkaria Commission Report

501. SHRI AMAR ROY PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have since finalised its views on the recommendations of the Sarkaria Commission Report; and

(b) if so, the salient features thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No, Sir.

(b) Does not arise.

Government Policy Toward J&K

502. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state: (a) whether a three pronged strategy was evolved by Government to tackle the Kashmir situation;

(b) the details of the Strategy; and

(c) the success achieved so far in respect of each aspect thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The Government's strategy in this regard is to control the law and order aspect of the situation, re-establish the authority of the State, to isolate the secessionist and militant elements, and to win back the confidence of the people of the State, in a bid to bring them into the national mainstream through firm administrative and political measures.

The situation is difficult and the progress towards normalisation is expected to be slow and strenuous.

Beautification of Golden Temple

503. SHRI KIRPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) The amount spent by Government on beautification around Golden Temple and the total estimated cost to complete the project:

(b) the share of the State Government therein;

(c) whether full compensation has been paid to owners whose properties were acquired/demolished for the purpose; and

(d) if not, the reasons for delay?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a)

According o information available an amount of Rs. 55.96 Crores out of a total estimated cost of Rs. 74.76 Crores has been spent on the project so far.

(b) The State Government have not spent any amount in this regard so far.

(c) and (d). According to the Government of Punjab, Compensation has been paid except in a few cases which are pending for want of proper authorisation by the claimants and because of disputes in which the court had issued stay orders.

[Translation]

Setting up of C-DOT Exchanges in Hill Areas of Uttar Pradesh

504. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to set up C-DOT exchanges at some places in hill areas of Uttar Pradesh and if so, the location thereof; and

(b) whether these exchanges are to be set up under a time bound programme and if so, when?

THE MINISTER OF ENERGY AND MINISTEROF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. The locations of the exchanges are given in the Statement below

(b) All the 128 port C-DOT Exchange are expected to be installed during 90-91. Remaining exchanges are planned for commissioning during the 8th plan period, progressively subject to the availability of equipment.

STATEMENT

Proposed Locations of C-DOT Exchanges in Hill Areas of U.P.

128 PORT C.DOT RAX:

- 1. Lehaghat
- 2. Dharchula
- 3. Deiwala
- 4. Sahaspur
- 5. Karanpryag
- 6. Rudarprayag
- 7. Garhi Negi
- 8. Lalkuwan
- 9. Panthnagar
- 10. Bhowali
- 11. Didihat

512 PORT C.DOT

- 1. Gopeshwar
- 2. Srinagar
- 3. Kotdwar
- 4. Jaspur
- 5. Dak Pathar

C DOT MAX

- 1. Kashipur-1.5K
- 2. Haldwani -2K
- 3. Nainital-1.5K